

R.O.C.No.10129-A/2014-B2

SENIOR CIVIL JUDGE
POSTING

NOTIFICATION No. 165 / 2014

Thiru. A.R.V.Ravi, formerly Additional Sub Judge, Chengalpattu, now under compulsory wait, who has been appointed as Additional Member (Judicial), Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Madurai in G.O.(D) No.379, Commercial Taxes and Registration(E2) Department, dated 08.10.2014, is posted as Additional Member(Judicial), Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Madurai in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 13.10.2014

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No.10129-A/2014-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru. A.R.V.Ravi, formerly Additional Sub Judge, Chengalpattu, now under compulsory wait - posted as Additional Member(Judicial), Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Madurai - Notification issued - Joining instructions - issued.

Ref: High Court's Notification No. 165 / 2014, dated : 13.10.2014

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Thiru. A.R.V.Ravi, formerly Additional Sub Judge, Chengalpattu, now under compulsory wait, who has been posted as Additional Member(Judicial), Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Madurai in the High Court's Notification cited above, is required to take charge of the post of the Additional Member(Judicial), Tamil Nadu Sales Tax Appellate Tribunal (Additional Bench), Madurai, immediately.

HIGH COURT, MADRAS.
DATED: 13.10.2014.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL